NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CP/TCP/CSP/CSA/TCSP/TCSA/NO. 23 / (MAH)/2017

CORAM:

6

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.04.2017

NAME OF THE PARTIES: M/s. Clairant Trading Pvt.Ltd

DOMENT OF THE COMPANIES ACT.

Companies Act 1956/2013/I & BP Code 2016.			OF 1H
S. No.	NAME	DESIGNATION	SIGNATURE

8 Chandrakont Mhadehwar Advocase & Madan Gapta

ORDER

C.S.P. No. 220/230-232/NCLT/MB/MAH/2017 C.S.P. No. 218/230-232/NCLT/MB/MAH/2017

C.S.P. No. 234/230-232/NCLT/MB/MAH/2017 C.S.P. No. 236/230-232/NCLT/MB/MAH/2017

C.S.P. No. 231/230-232/NCLT/MB/MAH/2017

- These Petitions are represented by Mr. Chandrakant Mhadeshwar for the 1. Petitioners.
- The Minutes of the Orders are placed on record. The Petitions are allowed vide 2. separate order.
- Admitted. Order shall follow. Date fixed for final hearing on **03.05.2017**. 3.

Sd/- -

M.K. Shrawat Member (Judicial)

Dated: 13.04.2017